

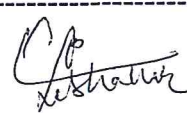
(23)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/122/CAA/2017  
NAME OF THE TRANSFEROR : UNIVERSAL PRINT SYSTEM LTD  
NAME OF THE TRANSFERRE LTD : MANIPAL UTILITY PACKAGING SOLUTIONS PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C. PRABHAKAR PCS	Appearing for Transferor Company	

**ORDER**

PCS representing the applicant present and submitted that as per the orders passed on 31.08.2017, meeting of the shareholders and trade creditors were conducted. PCS filed a memo praying time to extend the date for filing the petition as the same could not be filed before the date specified in the order, i.e. 20.10.2017. The memo is taken on record. In the circumstances and in view of the submissions made by the PCS and reasons specified in the memo, I am inclined to extend time and he is permitted to file the petition by 30.10.2017.

— *so/r* —  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc